### GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

## LOK SABHA UNSTARRED QUESTION NO. 3028 TO BE ANSWERED ON 06<sup>th</sup> AUGUST, 2018

#### TRANSPARENCY IN PUBLIC PROCUREMENT

#### 3028. SHRI B.N. CHANDRAPPA:

Will the Minister of COMMERCE & INDUSTRY (वणिज्य एवं उद्योग मंत्री ) be pleased to state:

- (a) whether the Government proposes to bring in transparency in public procurement in the country and if so, the details thereof;
- (b) whether the Government has taken any measures towards achieving transparency in public procurement and if so, the details thereof;
- (c) whether the Union Government has taken all the State Governments into confidence to make the said initiative a successful one; and
- (d) if so, the details of State Governments which have come forward to join hands for the said scheme?

#### ANSWER

#### वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

# THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C. R. CHAUDHARY)

(a) to (d): As an initiative to improve transparency in procurement, Government has set up Government e- Marketplace as a 100% Government owned Section 8 Company registered under the Companies Act, 2013 for providing online platform for procurement of common use Goods and Services by Government Organizations. Government e- Marketplace, the online platform for government users was launched on 9<sup>th</sup> August, 2016.

Government e-Marketplace leverages technology to enhance transparency, efficiency and speed in public procurement. It provides the tools of e-bidding, reverse e-auction and demand aggregation to facilitate the government users, achieve the best value of their money. It is paperless, cashless and contactless platform giving end to end solution.

All the State Governments are utilising the services offered by Government e-Marketplace. In addition, 22 States namely, Gujarat, Jharkhand, Telengana, Uttar Pradesh, Andhra Pradesh, Assam, Manipur, Arunachal Pradesh, Bihar, Tamil Nadu, Tripura, Punjab, Haryana, Madhya Pradesh, Chhattisgarh, Nagaland, Himachal Pradesh, Uttarakhand, Odisha, Maharashtra, Meghalaya and West Bengal have signed Memorandum of Understanding for making procurement through GeM portal mandatory in their state.